

**HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE OF
TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

High Court of Judicature at Hyderabad – HOLIDAYS – Declaration of Public Holiday on Thursday the 7th July, 2016 also on the occasion of "Following day of Ramzan (Id-Ul-Fitr)", to the High Court of Judicature at Hyderabad and to all the Subordinate Courts in the States of Telangana and Andhra Pradesh, and offices working under the administrative control of the High Court of Judicature at Hyderabad and Monday the 31st October, 2016 which was declared as Special Holiday to High Court of Judicature at Hyderabad will be Court Working Day to the High Court of Judicature at Hyderabad – Notified.

ROC.NO.3055/SO/2015

DATED:06.07.2016

Notification No.22/SO/2016

- Read: 1) High Court's Notification No.50/SO/2015, dt.23.12.2015.
2) High Court's Notification No.51/SO/2015, dt.23.12.2015.
3) High Court's Notification No.52/SO/2015, dt.23.12.2015.

In partial modification of the High Court's Notifications read above, the High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh hereby notifies **Thursday the 7th July, 2016** also to be a Public Holiday on the occasion of **"Following day of Ramzan (Id-Ul-Fitr)"** to the High Court of Judicature at Hyderabad and to all the Subordinate Courts in the States of Telangana and Andhra Pradesh, A.P. Judicial Academy, Secunderabad, Telangana State Legal Services Authority, Hyderabad, A.P.State Legal Services Authority, Hyderabad, High Court Legal Services Committee, Hyderabad, Mediation and Arbitration Center, Labour Courts and all the Tribunals in the States of Telangana and Andhra Pradesh, and **Monday the 31st October, 2016 which was declared as Special Holiday to High Court of Judicature at Hyderabad, will be Court Working Day** to the High Court of Judicature at Hyderabad.


REGISTRAR GENERAL 6/7

To

- 1) The Prl. Secretary to the Hon'ble the Acting Chief Justice. (With a request to place the notification before the Hon'ble the Acting Chief Justice for His Lordship's kind perusal)
- 2) All the P.Ss to the Hon'ble Judges. (With a request to place, the notification before the Hon'ble Judges for their Lordships' kind perusal).
- 3) All the Registrars, High Court of Judicature at Hyderabad.
- 4) All the Unit Heads in the State of Telangana and the State of Andhra Pradesh.
- 5) The Registrar (IT-cum-Central Project Coordinator), High Court of Judicature at Hyderabad [with a request to instruct the concerned to place the same in High Court's website]
- 6) All the Unit Heads in the States of Telangana and Andhra Pradesh.
- 7) All the Officers, High Court of Judicature at Hyderabad.
- 8) All the Section Heads, High Court of Judicature at Hyderabad.

- 9) The Director, A.P. Judicial Academy, Secunderabad.
- 10) The Member Secretary, A.P. State Legal Services Authority, Hyderabad and
Telangana State Legal Services Authority, Hyderabad.
- 11) The Secretary, H.C. Legal Service Committee, Hyderabad.
- 12) The Advocate General, State of Telangana, Hyderabad.
- 13) The Advocate General, State of Andhra Pradesh, Hyderabad.
- 14) The Secretary to Governor, for the State of Telangana and State of Andhra
Pradesh, Hyderabad.
- 15) The Chief Secretary to Government, Government of Telangana, Hyderabad.
- 16) The Chief Secretary to Government, Government of Andhra Pradesh, Hyderabad.
- 17) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of
Telangana, Hyderabad.
- 18) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of
Andhra Pradesh, Hyderabad.
- 19) The Registrar, A.P. Administrative Tribunal, Hyderabad.
- 20) The Chairman, Industrial Tribunals (I, II & Addl.), Hyderabad.
- 21) The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
- 22) The Chairman, Sales Tax Appellate Tribunal, Hyderabad & Addl. Bench at
Visakhapatnam.
- 23) The Presiding Officers, Labour Courts I, II & III, Hyderabad.
- 24) The Secretary General, Supreme Court of India, New Delhi.
- 25) The Registrar, All High Courts in India.
- 26) The Registrar, Railway Claims Tribunal, Hyderabad.
- 27) The Registrar, Income Tax Tribunal, Hyderabad.
- 28) The Registrar, A.P. Lokayukta, Hyderabad.
- 29) The Registrar, State Consumers Redressal Forum, Hyderabad.
- 30) The Secretary, Bar Council of A.P., Hyderabad.
- 31) The Accountant General, Andhra Pradesh, Hyderabad.
- 32) The Public Prosecutor for the State of Telangana at High Court of Judicature at
Hyderabad.
- 33) The Public Prosecutor for the State of Andhra Pradesh at High Court of
Judicature at Hyderabad.
- 34) The Administrator, Government Pleaders, Hyderabad.
- 35) The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
- 36) The Special Judge for Trial of CBI Cases, Hyderabad and Visakhapatnam.
- 37) The Registrar, Special Court under the A.P. Land Grabbing Prohibition Act, Hyderabad.
- 38) The Director of Prosecutions, Hyderabad.
- 39) The Commissioner of Printing Stationery & Stores Purchase, Government Central
Press, State of A.P. Chanchalguda, Hyderabad (For Publication in the Gazette
Urgently).
- 40) The Commissioner of Printing Stationery & Stores Purchase, Government Central
Press, State of Telangana, Chanchalguda, Hyderabad (For Publication in the
Gazette Urgently).
- 41) The President, High Court Advocates' Association, High Court of Judicature at
Hyderabad.
- 42) The Secretary, Advocates' Clerks' Association, High Court of Judicature at Hyderabad.
- 43) The Commissioner, Information & Public Relations, Hyderabad.
(with a request to publish the notification in all local dailies)
- 44) The Director, All India Radio, Public Gardens, Hyderabad.
- 45) The News Director, Doordarshan Kendra, Ramanthpur,
Hyderabad (Mobile No.9666631363).
- 46) The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi
Andhra Jyothi, Vaartha, The Hindu & Indian Express.
- 47) The Deputy Director, Public Relations, Telangana Secretariat and Andhra Pradesh
Secretariat, Hyderabad.
- 48) The Overseer, High Court of Judicature at Hyderabad.
- 49) SPARE.

} With a request for making
necessary announcement

} For publication in the Newspaper